

- (ii) Scheme for supplying raw materials, water and power have been finalised. Construction of power and water installations has been completed to the extent of 81 per cent and 62 per cent respectively.
 - (iii) Civil work for the factory started in September, 1965. 72 per cent of Civil Works has been completed.
 - (iv) About 99 per cent of the material has been ordered and 98 per cent of the material delivered at site.
 - (v) Mechanical Erection of the factory started in January, 1966. About 40 per cent of the erection job so far has been completed.
 - (vi) Electrical and Instrumentation work has started and is in full swing.
- (b) By the 2nd half of 1968.

Personnel for Fertilizer Factory, Gorakhpur

2696. Dr. Mahadeva Prasad: Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) the number of persons planned to be employed on the completion of the Fertilizer Factory at Gorakhpur;
- (b) the number of persons employed at present; and
- (c) the number of persons employed or being employed in the above factory on account of the retrenchment in other fertilizer factories?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) About 1900.

(b) 1198 regular employees and 422 daily rated workers as on 31-10-1966.

(c) 37, inclusive of 5 daily rated workers.

Payment of Higher Fees by More Affluent Students

2697. Dr. Mahadeva Prasad: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in the Twentieth meeting of the Central Advisory Board of Education held in November, 1953, the then Education Minister and the Chairman of the Board, the late Maulana Abul Kalam Azad suggested that the less meritorious but more affluent students may be required to pay higher fees; and

(b) if so, how far his suggestion has been taken into consideration?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). In the twentieth meeting of the Central Advisory Board of Education held in November, 1953, the late Maulana Abdul Kalam Azad in his Chairman's address mentioned that one method by which a larger provision of stipends and scholarships for meritorious students could be made would be "that the less meritorious but more affluent students may be required to pay higher fees". From the proceedings of the CABE meeting it is seen that the Board did not make any recommendation to the Government in this behalf.

Military Service for Doctors and Engineers

2698. Shri Basumatari:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the doctors and engineers recruited to the Central and State services will be liable for compulsory military service; and

(b) if so, whether necessary changes have been affected in the service rules?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): (a) and (b). The Recruit-

ment|Service Rules for various Central Engineering and Medical services| posts for which an engineering or medical degree is a necessary qualification have been amended to provide for liability to serve in the Armed Forces. So far as the amendment of Recruitment|Service Rules for corresponding Services|posts under the State Governments are concerned, the position according to the latest information available is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-7456/46].

Teaching of Hindi

2699. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the suggestion of Dr. V. K. R. V. Rao, Member, Planning Commission for teaching of Hindi through regional scripts and the publication of Hindi books in non-Hindi scripts for facilitating the early evolution of Hindi as the nation's link language, has been considered; and

(b) if so, with what result?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):
(a) Yes, Sir.

(b) The suggestion made by Dr. Rao regarding preparation of bilingual dictionaries by rendering the Hindi words in the scripts of the regional languages was accepted; and a scheme for the preparation of bilingual dictionaries has since been included in the Fourth Plan. The other suggestion made by Dr. Rao regarding the publication of Hindi books in the scripts of the regional languages was not found to be practicable.

Administrative Reforms Commission Report

2700. Shri Jashvant Mehta:
Shri D. C. Sharma:
Shri P. C. Borooah:

2301 (Ai) LS—5.

Shri H. C. Linga Reddy:
Dr. L. M. Singhvi:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Administrative Reforms Commission in its interim report submitted to Government has recommended the appointment of independent authorities to deal with citizens' grievances and complaints against officials and Ministers;

(b) whether the recommendations have been considered; and

(c) if so, with what results?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The recommendations are under consideration of the Government.

Special Status for Urdu Language

2701. Shri Indrajit Gupta:
Shri D. C. Sharma:
Shri Surendra Pal Singh:
Shri Mohammed Koya:
Shri Kolla Venkalah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to issue a Presidential Ordinance under Article 347 of the Constitution to accord Urdu language a special status in certain areas for certain purposes; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

Rashtriya Vikas Dal, Tripura

2702. Shri Dasaratha Deb: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether there is any proposal to establish a 'Khand' of the Rashtriya Vikas Dal enrolling displaced persons in Tripura;